

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3812
ANSWERED ON:04.09.2012
NEXUS BETWEEN NAXALITES AND MINING MAFIAS
Singh Shri Bhola

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of nexus between the naxalites and mining mafias in the country;
- (b) if so, whether the money earned by illegal mining is being diverted to fund naxal activities;
- (c) if so, the details of such cases reported in the current year; and
- (d) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): The Left Wing Extremists groups, particularly the CPI(Maoist), extort considerable 'levy' from various illegal mining mafia groups in the naxal-affected states. In Jharkhand, LWE groups extort 'levy' from the illegal coal mining mafia. Further, instances of CPI(Maoist) demanding 'levy' from coal transporters and contractors have also come to notice in Jharkhand. The extortion money collected from various mining related activities is used to fund the activities of Naxals. However, an exact quantification of the 'levy' collected by Left Wing Extremists from such illegal mining mafias groups is not available.

(d): 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments. The State Governments concerned initiate legal action whenever such instances come to their notice. The Seventh Report of Second Administrative Reforms Commission had recommended setting up of special anti-extortion and anti-money laundering cell by the State Police/ State Governments. The Ministry of Mines have informed that the State Governments have been accordingly advised to establish such cells to prevent nexus between illegal mining/ forest contractors/ transporters and extremists.